

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2578
TO BE ANSWERED ON 05.08.2025**

ROHINI COMMISSION FOR RESERVATION

†2578. SHRI RAKESH RATHOR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Rohini Commission constituted by the Government on 2nd October, 2017 and has submitted final report on 31 July 2023;
- (b) if so, the details thereof;
- (c) whether the Government proposes to present the said report during this Monsoon Session, if so, the details thereof;
- (d) whether the Government considers that the benefits of reservation is likely to be given more fairly by the sub-categorization in OBCs;
- (e) if so, whether the Government proposes to fix a separate sub-quota for the most backward classes in the OBC community; and
- (f) if so, the timeline set by the Government in this regard?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

- (a) to (f): The Commission to examine sub-categorization of Other Backward Classes (OBCs) constituted under the Chairmanship of Justice G. Rohini, was entrusted with the task of examining the need for sub-categorization of OBCs and has submitted its reports to the Hon'ble President on 31st July, 2023, which has not been received in this Department.
